

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)Diary No(s). 19467/2017

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD)

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Other ANNEX NOT FILLED HENCE MATTER WILL RECHECK CHALLENGING NO.
NOT MENTIONED OVER P.B COVER)

Date : 10-12-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr.Arjun Harkauli, AOR
 Mr.Vardaan Wanchoo, Adv.
 Mr.Anshuman Gargesh, Adv.
 Ms.Arunima Bishnoi, Adv.

For Respondent(s) Ms.Swati Bhardwaj, Adv.
 For M/S.Parekh & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.164464/2018

The Delay in refiling the petition is condoned.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR